

Through Fax

(J.H.C. Sch. 1-7)

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From:

**Jitendra Prasad Singh**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

- Sub.:- 1. Nomination of the **Principal Judges/Additional Principal Judges** of the Family Courts/Additional Family Courts of the State of Jharkhand for attending the Refresher Training Course (R-1) on **“Sensitization on the Role of Principal Judge”** scheduled to be held on **07<sup>th</sup> & 08<sup>th</sup> April, 2018 at Judicial Academy Jharkhand, Ranchi;**
2. Nomination of the **Registrar-cum-Judge Incharge** of the Civil Courts of the State of Jharkhand for attending the Refresher Training Course (R-4) on **“Duties and Responsibilities of Registrars”** scheduled to be held on **29<sup>th</sup> April, 2018 at Judicial Academy Jharkhand, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to Nominate the Principal Judges/Additional Principal Judges of the Family Courts/Additional Family Courts of the State and the Registrar-cum-Judge Incharge of the Civil Courts of the State for attending the respective Refresher Training Courses at Judicial Academy Jharkhand, Ranchi on the scheduled dates and topics mentioned on the subject noted above.

Accordingly, you are requested to direct the Officers concerned, posted at your Judgeship, to report for training at Academy at 09.30 A.M. for registration on the first day of the training in proper dress.

The arrangement for the stay of the nominated Officers will be made in Hostels at Judicial Academy Jharkhand, Ranchi from the evening of preceeding day of the training till the evening of concluding day of the training.

Yours faithfully,

Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 1544 /Apptt.

Dated, Ranchi, the 04/04/2018

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 974/JAJ dated 21.03.2018 / the Member Secretary, Jharkhand State Legal Services Authority, Ranchi for information / the C.P.C./c, e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
03.04.2018.  
Registrar (Administration)